GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA UNSTARRED QUESTION NO.762 TO BE ANSWERED ON THE 7TH FEBRUARY, 2018

MEDICAL FACILITIES

762. SHRI P. KUMAR:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) the details of the provisions made for providing medical facilities to personnel of armed forces including ex-servicemen and their dependents;

(b) whether medical facility under Ayurvedic and Unani system of medicine has been introduced in Army hospitals; and

(c) if so, the details thereof including the hospitals where the medical facility under Ayurvedic and Unani system of medicine is available for personnel of armed forces, exservicemen and their dependents?

Α	Ν	S	W	E	R
MINISTER OF STATE					(DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFE	ENC	CE			
रारा य मंी					(डा. सुभाष भामरे)

(a) All kinds of medical facilities such as primary medical healthcare, specialist medical care and super specialists medical care are provided to armed forces personnel including ex-servicemen and their dependents.

(b) & (c): As on date medical facilities in Armed Forces are based on allopathic system of medicine. A Committee was set-up to examine the feasibility of introducing Ayurvedic and Unani system of medicine. The Committee recommended the introduction of non-pharmacological AYUSH based 'Lifestyle Centres' at Army Hospital (R&R) Delhi Cantonment and Air Force Hospital, Hindon on trial basis with manpower and other assistance from Ministry of AYUSH.
